

entrusted with the job be dispensed with and the work entrusted to ONGC?

SHRI P. C. SETHI: Sir, may I assure the hon. Member that wherever there is a possibility of finding hydrocarbons whether it is by Oil India or by ONGC, we shall not leave any stone unturned in finding out the oil wherever it is possible, and therefore, Oil India has been doing their best in this part of the country and when after spudding two wells they have not been able to establish the possibility of hydrocarbons, they, as I have stated, invited the foreign expert parties for this purpose and the overall expenditure in this connection is going to be about Rs. 12.05 crores and I am sure that Mahanadi basin which is said to be full of oil would be utilised.

श्री कमला मिश्र मधुकर : मैं मंत्री महोदय से जानना चाहता हूँ कि बिहार के चम्पारन जिले में उन्होंने जो सर्वे कराया था, उसके बाद उसमें कौन से कदम उठाये गये ? वहाँ पर आयल मिलने की कोई संभावना है या नहीं, इसके विषय में वह बतायें ।

MR. SPEAKER: The main question relates to Orissa and not Bihar.

SHRI P. C. SETHI: The question relates to Orissa only. If the hon. Member puts a separate question, I shall deal with it.

SHRI CHINTAMANI PANIGRAHI: Is the Minister aware that in the Chilka Lake area also there is possibility to locate oil? Will exploration be extended to Chilka Lake area?

SHRI P. C. SETHI: Exploration and actual drilling will be take up only after the seismic survey report is available. If the data indicates the possibility of hydrocarbon in any area, whether it is Chilka Lake area, or any other area we will take up exploration.

SHRI M. RAM GOPAL REDDY : The Minister assured the House that

he will not leave any stone unturned. I want to know how many stones he has turned, so far and how much is left.

MR. SPEAKER: Do you want to know how many have been left unturned?

सोडाऐश का उत्पादन एवं आयात

* 31. श्री कृष्ण चन्द्र पांडे : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोडाऐश का उत्पादन देश की आवश्यकता से अधिक है और यह कंपनी द्वारा निर्धारित कीमत से कम पर बाजार में मिल जाता है;

(ख) यदि हाँ, तो सोडाऐश का आयात करने के क्या कारण हैं तथा पिछले एक वर्ष में इसके आयात पर कितनी विदेशी मुद्रा व्यय की गई; और

(ग) सरकार द्वारा सोडा ऐश का और अधिक आयात न करने एवं विदेशी मुद्रा की बचत करने के लिये क्या प्रयास किये जा रहे हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) The demand for soda ash in 1980-81 was estimated to be 6.30 lakh tonnes and in 1981-82 at 6.80 lakh tonnes. As against this demand, the production in 1980-81 was 5.83 lakh tonnes and in the first four months of 1981-82 (April-July) 2.09 lakh tonnes. The production in the first four months of 1981-82 was higher than that in the corresponding four months of 1980-81 by 24.7 per cent. If the trend continues, it is likely that the production would meet the requirements of the country. Soda Ash is now easily available in the market at prices more or less on a par with the manufacturers' price.

(b) Soda Ash was in short supply during the years 1978, 1979 and early 1980. In order to augment the availability, import of soda ash was placed under Open General Licence (OGL) with effect from 14-1-1979. The value of soda ash imported in 1979-80 was Rs. 20.85 crores. Import statistics for the period subsequent to March, 1980 are yet to be published. Once the data are compiled, they would be published in the Monthly Statistics of Foreign Trade of India (Volume 11), copies of which are available in the Parliament Library. The imports contributed in a great measure to the lowering of the open market price from the very high levels it had reached.

(c) Though soda ash is not subject to statutory control, Government are informally monitoring the production and distribution of soda ash. Import would be regulated taking into account the availability and demand.

श्री कृष्ण चन्द्र पाण्डे : प्राप जानते हैं कि भारत सरकार की घोषित नीति के अनुसार जिन चीजों का उत्पादन अपने देश में होता है, उसका आयात कम-से-कम किया जाना चाहिये। मंत्री महोदय ने अपने स्टेटमेंट में स्पष्ट स्वीकार किया है कि 1980-81 के 4 महीने में सोडा ऐश का उत्पादन 24.7 प्रतिशत बढ़ा है। बाजार में अब सोडा ऐश स्ते मूल्य पर बिक रहा है फिर भी इसका आयात हो रहा है, भागे इसका आयात न इस पर मंत्री जी का क्या विचार है ?

पेट्रोलियम, रसायन और उर्बरक मंत्री (श्री प्रकाश चन्द्र सेठी) : सोडा ऐश की जितनी आवश्यकता 1978-79 में थी, उसका उत्पादन उससे कम था इसलिये ओपन जनरल लाइसेंस के अर्धीन इसका आयात करने की इजाजत दी गई। अब चूंकि इसका उत्पादन बढ़ रहा है और देश में इसकी जो कीमतें थीं, वह भी घटी हैं। सोडा ऐश 3600 रुपये प्रति टन 1978 में था और 1979 में वर्ष भर 3000 रुपये प्रति टन रहा और अब करीब-करीब घटकर 2200 रुपये

प्रति टन पर आ गया है, जो कंपनी का लगभग उत्पादन मूल्य है, उन्ही मात्र पर बाजार में बिक रहा है। अब यह विचाराधीन है कि ओपन जनरल लाइसेंस पर और सोडा ऐश मंगाने दिया जाये या नहीं। यह अभी निश्चय नहीं हुआ है।

इस सम्बन्ध में दो राय हैं। उत्पादन करने वाली कंपनी कहती हैं कि अगर मंगाने दिया जायेगा तो देश में उत्पादन में कमी होगी। जो इसकी कंप्यूटर कंपनी हैं, मेसर्स भाल इंडिया ग्लास मेन्यूफैक्चरर्स एसोसियेशन और भाल इंडिया सिलिकेट मेन्यूफैक्चरर्स एसोसियेशन, इन दोनों का कहना यह है कि अगर बाहर से मंगाने की इजाजत नहीं दी गई तो सोडा ऐश की कीमतें फिर से बढ़ जायेंगी। इन दोनों राय का मूल्यांकन किया जा रहा है और आवश्यकतानुसार तय किया जायेगा कि कितना सोडा ऐश मंगाया जाये।

श्री कृष्ण चन्द्र पाण्डे : जैसा कि मंत्री महोदय ने बताया है, 1979-80 में 20.85 करोड़ रुपये का सोडा ऐश आयात किया गया। मैं उनसे जानना चाहता हूँ कि जो आयातकर्ता हैं, वे वास्तविक यूजर हैं अथवा बिचौलिए हैं; यदि वे बिचौलिए हैं, तो क्या वे आयात किए गए सोडा ऐश को बाजार में उचित मूल्य पर बेचते हैं या मनमाने ढंग से बेचते हैं। क्या सरकार इस बारे में आयातकों को निर्देश देगी और जो सोडा ऐश आयात किया जा रहा है, और किया जायेगा, उसके मूल्य फ्रिक्स करेगी ?

श्री प्रकाश चन्द्र सेठी : आयात किए हुए सोडा ऐश पर पहले कस्टम ड्यूटी थी, जो डेस सोडा ऐश के केस में 5 से 25 परसेंट और लाइट सोडा ऐश के केस में 35 से 45 परसेंट कर दी गई है, अर्थात् पहले ड्यूटी कम थी और अब यह बढ़ा दी गई है। फ्रिक्शनल जो सोडा ऐश बाहर से आ रहा है, इस ड्यूटी के बढ़ जाने के बावजूद वह बाजार में उन्ही

मूल्य पर बिक रहा है, जिस पर देश में उत्पादित सोडा ऐश बिक रहा है।

SHRI INDRAJIT GUPTA: I would like to know from the hon. Minister whether it is not a fact that the production of soda ash in the country is virtually a monopoly of four big business firms and, if that is so, whether he will kindly name those four firms which are producing the entire production of soda ash in this country and whether it is not a fact that they are interested in seeing that the imports are not allowed at all so that they can make the maximum profits out of the protected market. Is this not a fact and is he keeping them very much in mind to see that, for example, as happened in the case of automobile industry, these few manufacturers will not be allowed to exploit the domestic market entirely and keep on jacking the prices?

SHRI P. C. SETHI: As far as the manufacturers are concerned, M/s Tata Chemicals had a production capacity of 3,60,000 tonnes. It has been further expanded to 5 lakh tonnes. The expansion has been granted and they are progressing with the expansion scheme. The second party is M/s Saurashtra Chemicals. Their original capacity was 80,000 tonnes. They have been given an expansion of 1 lakh tonnes, making a total of 2,60,000 tonnes.

SHRI INDRAJIT GUPTA: That is a Birla concern, I think.

SHRI P. C. SETHI: Yes, Tata and Birla both are there. This firm is now producing 2,30,000 tonnes and the capacity will go upto 2,65,000 tonnes. The third party is M/s Dharangadhara Chemicals. Their capacity is 65,000 tonnes. They have not come up for any expansion. The fourth party is M/s Orissa Cements Ltd. Their capacity is 39,600 tonnes.

Apart from the expansion which has been granted to Tata Chemicals and

Saurashtra Chemicals, in order to diversify the production of soda ash also in the public sector, we have given licences to Andhra Pradesh for 1,20,000 tonnes; Punjab—66,000 tonnes; Tamil Nadu—66,000 tonnes; Gujarat—3 lakh tonnes and Hindustan Fertilisers, Haldia—80,000 tonnes. Therefore looking to the fact that the present installed capacity is 6,94,000 tonnes in the private sector, the public sector production of 6,12,000 tonnes is being had.

SHRI NIREN GHOSH: Is it a fact that M/s Tata Chemicals because of their mal-practices against small silicon manufacturers, deliberately curtailed production in order to squeeze those manufacturers out of the market and, precisely in this period, though they deliberately lowered production, their assets have mounted to astronomical figures? If that is so, I want to know whether the Government would conduct an inquiry into the matter and see that they do not indulge in such mal-practices.

SHRI P. C. SETHI: I will have first of all to verify whether the facts related by the Hon. Member are correct or the facts which I have got are correct.

SHRI NIREN GHOSH: I have given the facts.

SHRI P. C. SETHI: I am given my facts which I have got. According to my facts, the Tatas were producing about 83 per cent in 1979. They produced about 88 per cent of the installed capacity in 1980 and in the first seven months of 1981 their production is 109 per cent and, therefore, it cannot be said that they are deliberately curtailing the production. However, as far as the expansion is concerned, their expansion is tied up with the doubling of the railway line in that part of the country. About half the work has been done and as soon as the other half the work will also be done, I think the expansion will be completed.

श्री मोती बाई शारदा चौधरी : अध्यक्ष महोदय टाटा केमिकल्स ने 1974 में एक्सपेंशन की मांग की थी और उस समय रेलवे गेज परिवर्तन का सवाल भी नहीं था। उस के बाद भी कम उत्पादन करके भाव बढ़ाने के लिए ये दोनों इजारा ग्रूप काम कर रहे हैं। मैं यह बात माननीय मंत्री जी के ध्यान में लाना चाहता हूँ कि सोडा ऐश जित में से बनता है वह लिमिकेट और साल्ट है जिस की कीमत नगण्य जैसी है फिर भी एकाधिकार ग्रूप वाले कम उत्पादन करके इस के उत्पादन की लागत कमिस्तु बढ़ा रहे हैं। इसलिए बाहर से सोडा ऐश मंगवाना चाहिए और इस पर ड्यूटी को कम करना चाहिए जिस से देश में कम कीमत पर यह सोडा ऐश जो अत्यंत जरूरी चीज है वह लोगों को मिल सके और एकाधिकार वाले लोग जो इस की कीमत बढ़ा रहे हैं वह भी कम हो जाय। इसलिए क्या इस के ऊपर जो आयातित ड्यूटी लगायी गई है वह कम की जायगी ?

श्री प्रकाश चन्ध सेठी : मैंने अभी बताया कि जहाँ तक इस की कीमत का सवाल है पिछले दो सालों में 3600 रुपये से इस की कीमत घट कर अब 2200 रुपये हो गई है। जहाँ तक इस के उत्पादन का सवाल है बेसिक प्राइस एक्ट वर्क्स 1580 रुपये पड़ती है। फ्यूल चार्ज 100 रुपये, हैंडलिंग 8 रुपये, एक्साइज ड्यूटी 264 रुपये, कास्ट ग्राफ बेस 92.30 रुपये, ग्राइंडिंग, पैकिंग ऐंड स्टिचिंग 10 रुपये और विशेष एक्साइज ड्यूटी 16.11 रुपये, इस प्रकार से इस की उत्पादन कीमत 2071 रुपये पड़ती है और यह बाजार में इस समय 2200 रुपये में बिक रहा है। फिर भी जहाँ तक इस के आयात का प्रश्न है जैसा मैंने अभी बताया आयात का प्रश्न अभी विचाराधीन है क्योंकि इस सम्बन्ध में कान्प्लिक्टिंग मांगें हैं उत्पादनकर्ताओं की और कन्स्यूमर्स की। दोनों का उचित मूल्थांकन करने के बाद ही आयात के बारे में निर्णय किया जायगा।

Power Projects

*33. SHRI ARJUN SETHI: Will the Minister of ENERGY be pleased to state:

(a) whether Central Government have received reports from certain States regarding the unsatisfactory financial conditions, bad management, distribution losses and inability to complete power projects and expansion schemes in stipulated time and budget provisions; and

(b) if so, the reaction of Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The Central Government is aware of the problems of the State Electricity Boards. While the prime responsibility for improvement in the performance of the State Electricity Boards rests with the State Governments, the Central Government have issued guidelines from time to time to improve the working of the State Electricity Boards. These guidelines cover, *inter alia*, improvement in the financial performance of the State Electricity Boards, through betterment of plant and equipment and increased capacity utilisation, rationalisation of tariff structure, control over manpower and inventory and better project management. Emphasis has also been laid on reduction of transmission and distribution losses through balanced investment on generation, transmission and distribution and implementation of system improvement schemes.

SHRI ARJUN SETHI: I would like to know from the hon. Minister whether it is a fact that apart from this mismanagement and unsatisfactory working, in some cases scarce materials like cement and steel are the main hurdles for the timely completion of the Project.

If so, what measures Government is taking to solve the problems so that the power problem in the country is overcome?